

Appellate Side/Original Side

In view of unavoidable exigencies, there will be no court proceeding on Thursday, the 30th April, 2020.

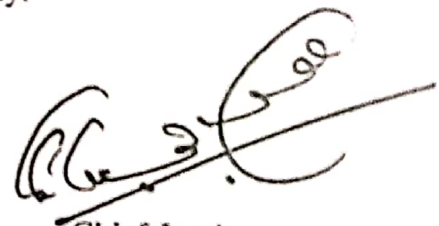
The administrative orders issued on 28th April, 2020 notifying Division and Single Benches for 4th, 7th, 12th and 15th May, 2020 are hereby recalled.

From 1st of May, 2020, apart from the Division Bench to be presided over by the Chief Justice, there will be two Division Benches and one Single Bench for taking up extremely urgent matters on such dates as may be notified under the order of the Chief Justice.

All the Division Bench and Single Bench matters filed so far and to be filed afterwards, shall be kept in a pool and will be allotted to the two Division Benches and one Single Bench. Each bench shall be allotted a maximum of 40 matters on a particular day, unless otherwise directed by the Chief Justice.

Sitting of the Division Benches and Single Bench will be notified two days before the date of sitting of the Court.

The aforesaid directions be notified immediately.



Chief Justice

Dated, the 29th day of April, 2020